

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 115 OF 2019

Dated: 16th October, 2019

In the matter of:

M/s Him Urja Pvt. Ltd.

.... Appellant(s)

Versus

Uttarakhand Power Corp. Ltd.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **13.12.2019**.

Court Master

NR